

Ministry of Finance (MoF) since Nov., 2016 has been consistently seeking submission of Audited Accounts of Expenditure incurred on the Polavaram Project upto 31.03.2014 among other details to firm up Government of India liability to meet fund requirement of Polavaram Irrigation Project (PIP). The same was reiterated by the MoF *vide* letters dated 26.07.2018; 06.05.2019; & 10.07.2019. The State Government has been requested from time to time to submit compliance in this regard. The Government of Andhra Pradesh has intimated that Principal Accountant General (PAG) office, Hyderabad has completed the audit of ₹3777.44 Cr. out of total expenditure of ₹5135.87 Cr. (now tentatively indicated as ₹5175.25 Cr. as per ongoing audit) incurred up to 31.3.2014.

Ministry of Finance *vide* letter dated 08.11.2019 read with letters dated 21.11.2019 and 27.11.2019 has permitted the Ministry to fund the project for an additional amount of ₹ 1850 Cr. as an interim measures pending finalization of audit of expenditure, etc. Further, Ministry of Finance *vide* letter dated 26.11.2019 has conveyed that no further releases would be made before the State Government comply with the requisite conditions mentioned in their above mentioned letters.

Improvement of irrigation facilities

†2316. SHRI P.L. PUNIA: Will the Minister of JAL SHAKTI be pleased to state:

(a) the details of total irrigated agricultural land and land which is proposed to be irrigated in the country during the last two years, State-wise;

(b) whether it is a fact that a large portion of irrigated agricultural land and the land which is proposed to be irrigated have been given to industrial houses, if so, the details thereof for the last two years; and

(c) the details of efforts being made to expand irrigated agricultural land and fund spent thereon for the said period, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (c) Programmes pertaining to irrigation of agricultural land are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priorities. To supplement their efforts and to encourage sustainable development and efficient management of water resources, the Central Government provides technical and financial assistance to State Governments through various schemes and programmes.

†Original notice of the question was received in Hindi.

The Accelerated Irrigation Benefits Programme (AIBP) and Command Area Development and Water Management (CADWM) under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) are the major schemes implemented by the Department of Water Resources, River Development and Ganga Rejuvenation (DoWR, RD & GR), Ministry of Jal Shakti to increase irrigation coverage by providing financial assistance to the States. Under AIBP, 99 major and medium irrigation projects having combined ultimate irrigation potential of 75.43 lakh Hectares are under implementation; and under CADWM, development of the command area of these 99 projects have been taken up, targeting 44.35 lakh hectares of Culturable Command Area (CCA).

The Ministry of Agriculture and Farmers Welfare implements Per Drop More Crop (PDMC) component of PMKSY which focuses on enhancing water use efficiency at farm level through precision/micro irrigation by providing financial assistance the States. The scheme also supports micro level water storage or water conservation/management activities to supplement micro irrigation.

State/UT-wise net irrigated area as per Agriculture Census, 2015-16 is given in Statement-I (*See below*). State-wise Central Assistance released and irrigation potential created under AIBP during the last two years is given in Statement-II (*See below*). State-wise Central Assistance released and Culturable command area covered under CADWM during the last two years is given in Statement-III (*See below*); and State-wise Central Assistance released and Area Covered under PDMC during the last two years is given in Statement-IV (*See below*).

Statement-I

State-wise Net Irrigated Area as per Agriculture Census, 2015-16

Sl. No.	States/UTs	Net Irrigated Area (in Thousand Hectare)
1	2	3
1.	Andaman and Nicobar Islands	0.26
2.	Andhra Pradesh	3158.24
3.	Arunachal Pradesh	56.22
4.	Assam	188.92

1	2	3
5.	Bihar	3287.81
6.	Chandigarh	0.88
7.	Chhattisgarh	1437.97
8.	Dadra and Nagar Haveli	2.55
9.	Daman and Diu	0.27
10.	Delhi	21.27
11.	Goa	23.84
12.	Gujarat	5322.50
13.	Haryana	3492.27
14.	Himachal Pradesh	121.41
15.	Jammu and Kashmir	383.01
16.	Jharkhand	247.29
17.	Karnataka	3411.83
18.	Kerala	311.03
19.	Lakshadweep	0.00
20.	Madhya Pradesh	8422.12
21.	Maharashtra	3058.49
22.	Manipur	35.60
23.	Meghalaya	69.03
24.	Mizoram	15.63
25.	Nagaland	98.19
26.	Odisha	1179.97
27.	Puducherry	12.06
28.	Punjab	3936.19

1	2	3
29.	Rajasthan	7758.80
30.	Sikkim	10.16
31.	Tamil Nadu	2953.61
32.	Telangana	1577.42
33.	Tripura	81.47
34.	Uttar Pradesh	13703.08
35.	Uttarakhand	327.02
36.	West Bengal	3527.43
	ALL INDIA	68233.83

Statement-II

Details of Central Assistance Released and Irrigation Potential Created under PMKSY-AIBP during past two years (2017-18 & 2018-19)

Sl. No.	State	Central Assistance released 2017-18 and 2018-19 (₹in crore)	Irrigation Potential Created in 2017-18 and 2018-19 (in Thousand Ha)
1	2	3	4
1.	Andhra Pradesh	15.23	12.44
2.	Assam	0.00	1.17
3.	Bihar	84.14	0.60
4.	Chhattisgarh	17.25	9.96
5.	Goa	0.00	0.18
6.	Gujarat	2457.78	410.81
7.	Jammu and Kashmir	26.49	0.00
8.	Jharkhand	610.98	0.00

1	2	3	4
9.	Karnataka	656.52	87.90
10.	Kerala	0.00	1.04
11.	Madhya Pradesh	262.28	88.48
12.	Maharashtra	890.56	105.59
13.	Manipur	47.35	5.63
14.	Odisha	584.09	30.71
15.	Rajasthan	312.02	7.17
16.	Telangana	15.23	93.85
17.	Uttar Pradesh	462.76	446.01
	TOTAL	6442.68	1301.54

Statement-III

State-wise Central Assistance Released and Culturable Commanded Area Covered under PMKSY-CADWM during last 2 years (2017-18 & 2018-19)

Sl. No.	State	Central Assistance released during past 2 years (2017-18 & 2018-19) (₹ in crore)	Culturable Command Area covered during past 2 years (2017-18 & 2018-19) (in Thousand Ha)
1	2	3	4
1.	Andhra Pradesh	69.18	0.00
2.	Assam	3.55	14.25
3.	Bihar	23.18	9.49
4.	Chhattisgarh	21.71	0.00
5.	Goa	0.00	0.77
6.	Gujarat	1037.52	550.27
7.	Jammu and Kashmir	1.70	1.28

1	2	3	4
8.	Jharkhand	0.00	0.00
9.	Karnataka	28.73	19.85
10.	Kerala	0.00	0.00
11.	Madhya Pradesh	173.70	135.11
12.	Maharashtra	58.62	50.25
13.	Manipur	0.00	5.03
14.	Odisha	62.22	44.70
15.	Rajasthan	9.91	14.30
16.	Telangana	36.34	0.00
17.	Uttar Pradesh	0.00	0.00
TOTAL		1526.34	845.31

Statement-IV

State-wise Funds released and Area Covered under PDMC during the last two years (2017-18 and 2018-19)

Sl. No.	States	Fund released 2017-18 & 2018-19 (₹ in Crore)	Year-wise area covered (2017-18 & 2018-19) (Area in Thousand Ha.)
1	2	3	4
1.	Andhra Pradesh	1037.10	386.71
2.	Bihar	40.41	4.07
3.	Chhattisgarh	98.39	32.02
4.	Goa	1.20	0.24
5.	Gujarat	572.50	283.91
6.	Haryana	41.42	21.22

1	2	3	4
7.	Himachal Pradesh	45.25	1.62
8.	Jharkhand	35.00	5.52
9.	Jammu and Kashmir	10.80	0.00
10.	Karnataka	757.03	470.96
11.	Kerala	29.00	1.32
12.	Madhya Pradesh	282.56	74.96
13.	Maharashtra	722.50	292.79
14.	Odisha	106.00	13.12
15.	Punjab	9.00	1.11
16.	Rajasthan	275.98	102.19
17.	Tamil Nadu	724.55	278.14
18.	Telangana	379.00	129.86
19.	Uttarakhand	70.20	6.44
20.	Uttar Pradesh	142.88	83.32
21.	West Bengal	71.00	15.51
22.	Arunachal Pradesh	20.80	-
23.	Assam	33.00	0.85
24.	Manipur	47.50	1.60
25.	Meghalaya	15.30	-
26.	Mizoram	40.10	-
27.	Nagaland	46.80	-
28.	Sikkim	59.19	-
29.	Tripura	18.75	-
30.	UTs	0.50	-
31.	HQ	4.16	-
GRAND TOTAL		5737.87	2207.45